

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 10845/2011

KAMAL KUMAR SRIVASTAVA

Appellant(s)

VERSUS

DINESH KUMAR PANDEY & ORS.

Respondent(s)

IA No. 221261/2024 - RECALLING THE COURTS ORDER

Date : 21-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBERS]

For Appellant(s) : Mr. Krishnam Mishra, Adv.
Mr. Param Kumar Mishra, Adv.
Mr. Jagjeet Kumar Bhatt, Adv.
Mr. Nishant Singh, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the appellant prays for time to file application for restoration of the appeal which has been dismissed on account of non-compliance of the peremptory order.
2. four weeks time is granted, as prayed for.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(MAMTA RANI)
COURT MASTER (NSH)